

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
**4<sup>th</sup> Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001**  
**Ph: 23753942 Fax-23753923**

Petition No. 113/TT/2013

Date: 6.6.2014

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for 400 kV 1\* 63 MVAR Bus Reactor along with associated 400 kV bays at Satna SS and 400 KV D/C QUAD BASSI-JAIPUR(RPVNL) LINE associated with Vindhyachal IV & Rihand III (1000 MW) Generation Project in Western Region for tariff block 2009-14 period.

Sir,

In continuation of the Commission's earlier letter dated 23.5.2014 seeking certain information by 13.6.2014, I am to request you to furnish the following further information on affidavit, with advance copy to respondents/ beneficiaries, latest by 30.6.2014:-

- (i) Date of placement of order and time taken in placement of order from Investment Approval, date of LOA and reason for delay in placement of order, if any, in the instant petition;
- (ii) Date of approaching Forest/ Railway Authority for clearances in the instant petition and reasons for delay if any;
- (iii) Reason for 4 months delay in commissioning of Asset-I and 13 months delay in commissioning of Asset-II along with documentary evidence;
- (iv) Change in scope of Asset-I has been cited as the reason for an over- estimation of 66.48 % in Asset-I and 13.43 % in Asset-II. Approval of Board/RPC in this regard may be submitted.
- (v) 63 MVAR 400 kV Bus Reactor has not been covered in scope of the work/ investment approval. The reason/ justification for installation of bus reactor, its utility and approval by competent authority along with documentary evidence be provided.
- (vi) Details of initial spares for transmission line and sub-station may be given separately for Asset-II.

(vii) The reason/justification for variation in cost in the following may be submitted:

- (a) Structure for Switchyard :22.9%
- (b) Auxiliary system :100%
- (c) Conductor & Earthwire accessories :36%
- (d) Switchgear (CT, PT, CB, Isolators etc.) : 42.88 %
- (e) Control relay & protection panel : 22.11%
- (f) Power & cable : 261.36%

Yours faithfully,

Sd/-  
(Dr. P.K. Sinha)  
A C (Legal)